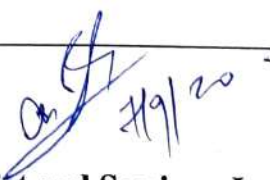


**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 03.09.2020**

<u>MORNING SESSION</u>
<ol style="list-style-type: none">1. A.S. 5/192. A.S.6/193. A.S.7/194. A.S.8/195. A.S.9/196. LAC(Appl).2/197. RA 152/20208. MA 59/149. RA 96/1610. R.A.192/1611. R.A.97/1712. A.S.57/1813. A.S.58/1814. A.S.60/1815. SC.87/14
<u>AFTERNOON SESSION</u>
<ol style="list-style-type: none">1. R.A. 112/172. Crl.a.55/163. Crl.a.110/174. Crl.a.25/185. Spl.c.143/156. Spl.c.144/15


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 ,
27.06.2020 and 27.08.2020 issued by Hon'ble High court of Karnataka.**

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 08.09.2020

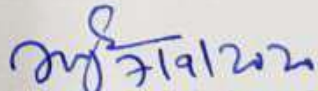
Sl No.	Case No.	Stage
Morning Session		
1	Spl. Case 22/2013	Evidence
2	Spl. Case 41/2013	Evidence
3	Spl. Case 139/2014	Evidence
4	Spl. Case 240/2016	Evidence
5	Spl. Case 111/2017	Evidence
6	Spl. Case 197/2017	Evidence
7	Spl. Case 198/2017	Evidence
8	Spl. Case 200/2017	Evidence
9	Spl. Case 225/2017	Evidence
10	Spl. Case 236/2017	Evidence
11	Spl. Case 239/2017	Evidence
12	Spl. Case 245/2017	Evidence
13	Spl. Case 290/2017	Evidence
14	Spl. Case 355/2017	Evidence
15	Spl. Case 430/2017	Evidence

Afternoon Session		
16	Spl. Case 413/2017	Evidence
17	Spl. Case 512/2017	Evidence
18	Spl. Case 456/2018	Evidence
19	Spl. Case 456/2018	Judgment
20	Spl. Case 129/2020	Charge
21	Spl. Case 162/2020	HBC
22	Spl. Case 177/2020	HBC
23	Spl. Case 209/2020	HBC
24	Spl. Case 70/2016	FDT
25	Spl. Case 199/2019	Objection
26	Spl. Case 221/2020	Objection
27	CrI Misc 1036/2020	Objection
28	Cr No. 347/2019	To hear
29	Cr No. 171/2020	To hear
30	Cr No. 225/2020	To hear
31	Spl. Case 181/2020	Orders

Note: Other cases are adjourned as per direction of
Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 08-09-2020**

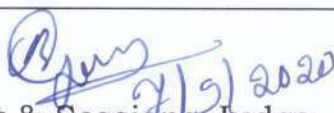
MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>FOR NOTICE</u></p> <p>1. M.C.219/2020</p> <p align="center"><u>FOR APPEARANCE OF PARTY</u></p> <p>2. M.C.231/2020</p> <p align="center"><u>FOR STEPS</u></p> <p>3. P & SC.51/2020</p> <p align="center"><u>HEARING</u></p> <p>4. M.C.172/2020</p> <p align="center"><u>AMENDMENT</u></p> <p>5. M.C.157/2020</p> <p align="center"><u>FOR OBJECTIONS</u></p> <p>6. MISC.97/2018</p> <p>7. M.C.140/2020</p>	<p align="center"><u>FOR HEARING</u></p> <p>1. CRL.MISC.1032/2020</p> <p>2. CRL.MISC.1037/2020</p> <p>3. CRL.MISC.1050/2020</p> <p align="center"><u>OFFICE OBJECTIONS</u></p> <p>4. CRL.MISC.1065/2020</p> <p align="center"><u>FOR OBJECTIONS</u></p> <p>5. CRL.MISC.1054/2020</p> <p>6. CRL.MISC.1074/2020</p> <p align="center"><u>NOTICE</u></p> <p>7. CRL.MISC.1058/2020</p> <p align="center"><u>NBW TO ACCUSED</u></p> <p>8. SC.108/2018</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>FOR ENQUIRY AN I.A.</u></p> <p>8. MISC.3/2019</p> <p align="center"><u>FOR CROSS OF P.W.</u></p> <p>9. M.C.32/2020</p> <p align="center"><u>FOR AWAIT REPORT</u></p> <p>10. M.A.37/2019</p> <p align="center"><u>FOR AWAIT LCR</u></p> <p>11. R.A.97/2018</p> <p>12. R.A.119/2018</p> <p>13. R.A.55/2019</p> <p align="center"><u>FOR ATTACHMENT WARRANT</u></p> <p>14.EX.147/2018</p> <p>15.EX.12/2019</p> <p>16.EX.15/2019</p> <p>17.EX.16/2019</p>	<p align="center"><u>FOR 313 STATEMENT</u></p> <p>9. SC.145/2019</p>


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 08/09/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS</u> 1) R.A. 119/2016 2) M.C. 106/2020</p> <p><u>Hearing:</u> 1) CrI.Misc. 1011/2020</p> <p><u>Evidence:</u> 1) SC 241/2014 2) SC 3/2015</p> <p><u>313 Statement:</u> 1) SC 299/2013</p> <p><u>Custody Matters:</u> 1) SC 175/15 C/w 146/2017</p> <p><u>HBC:</u> 1) SC 272/2019 2) SC 345/2019 3) SC 90/2020</p> <p><u>Objection:</u> 1) SC 62/2015 2) SC 14/2016 3) CrI.Misc. 1045/2020 4) CrI.Misc. 1073/2020 5) CrI.Misc. 1063/2020</p>	<p><u>ARGUMENTS:</u> 1) SC 50/2007 2) SC 369/2011 3) SC 114/2013 4) IC 3/2013</p> <p><u>Order:</u> 1) SC 111/2020</p> <p><u>To hear:</u> 1) SC 137/2017 2) CrI.Misc. 964/2020 3) CrI.Misc. 1034/2020 4) CrI.Misc. 1049/2020</p> <p><u>To hear:</u> 1) R.A. 185/2019 2) P & SC 50/2020</p> <p><u>Evidence:</u> 1) SC 47/2015 2) SC 87/2015 3) SC 164/2015</p> <p><u>Enquiry:</u> 1) M.C. 45/2020</p>


7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 08-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	CrI.Misc. 1022/2020 (HEARING)		SAYED SALMAN Vs NELAMANGALA TOWN POLICE STATION	H. JAGADEESHA
2	SC 143/2017 (Evidnce)		HOSAKOTE POLICE STATION Vs ANNYAPPA	
3	SC 180/2017 (Evidnce)		KAGGALIPURA POLICE STATION Vs A1-KIRAN N. V.	
4	SC 35/2018 (Evidnce)		KUMBALAGUDU POLICE STATION Vs VENKATESH R.	
5	SC 50/2018 (Evidnce)		BYADARHALLI POLICE STATION Vs JAYAKUMAR K.S.	
6	SC 111/2018 (Evidnce)		KAGGALIPURA POLICE STATION Vs A1. SURESH @ PEDDAPPA	
7	SC 143/2018 (Evidnce)		VARTHUR POLICE STATION Vs A1. KIRAN	
8	SC 201/2018 (Evidnce)		HOSAKOTE POLICE STATION Vs RAMESH	A
9	SC 217/2018 (Evidnce)		NELAMANGALA RURAL POLICE STATION Vs A1. MARUTHI	A
SS TO WITNESSES				
10	SC 287/2018 (Evidnce)		SOLADEVANAHALLI POLICE STATION Vs A1. RAMSINGH ALIAS SUMER SINGH ALIAS HOMISINGH ALIAS HOMI	A

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 08-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	SC 288/2018 (Evidnce)		SOLADEVANAHALLI POLICE STATION Vs A1. RAMSINGH ALIAS SUMERSINGH ALIAS HOMISINGH ALIAS HOMI	A
12	SC 323/2018 (Evidnce)		SOLADEVANAHALLI POLICE STATION Vs A2. RAJENDAR	A
13	CrI.Misc. 1056/2020 (Objection)		T. HANUMANTHARAYAPPA Vs MADANAYAKANAHALLI POLICE STATION	K. V. LOKESH
14	CrI.Misc. 1061/2020 (Objection)		SOMU ALIAS SOMASHEKAR Vs MADANAYAKANAHALLI POLICE STATION	HARISH PRABHU S.
15	CrI.Misc. 1067/2020 (Objection)		LAKSHMANAPPA M. R. Vs MADANAYAKANAHALLI POLICE STATION	T. SESHAGIRI RAO
Cases listed below are adjourned due to Covid 19				
16	CRL.R.P. 43/2019 (STEPS) IA/1/2019 IA/2/2019	21-11-2020	RAMAKRISHNAPPA B. H. Vs THE AUTHORISED OFFICER, UCO BANK, KENGERI BRANCH	ASHOK KUMAR R
17	CRL.A 89/2018 (NOTICE) IA/1/2018	21-11-2020	HOSKOTE POLICE STATION Vs SYED ELIAZ	PUBLIC P

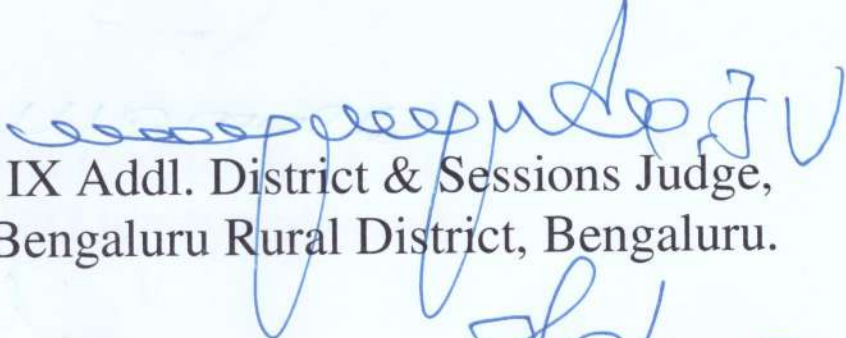
**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 08-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-12:00 AM</u>				
1	R.A. 20/2016 (ARGUMENTS.) IA/1/2016		B.CHIKKANNA Vs MAGANNA @ HOSURAPPA	P.M SIDDAMALLAPPA
2	R.A. 38/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		MOHAMMED SHAIFULLA Vs ZULEKHA	V. N. KUMAR
3	R.A. 102/2016 (ARGUMENTS.)		N.S.SUBRAMANYAM Vs NARASAPPA SINCE DECEASED BY HIS LRs 1 (a) GANGAMMA @ PAPAKKA	
ARGUMENTS				
4	R.A. 71/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		HARISH. T Vs CHINNAMMA	V. VISHWANATH
5	R.A. 81/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		PARVATHAMMA Vs CHANNAMMA	SANJAYA H SETHIYA

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 08-09-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	R.A.	7/2016
2	A.S.	67/2019
3	R.A.	95/2016
4	FDP	1/2017
5	Misc	20/2019
6	R.A.	184/2016
7	R.A.	119/2020
8	P & SC	32/2020
9	Misc.	10/2016
10	R.A.	91/2017
11	R.A.	119/2017
12	R.A.	68/2019
13	R.A.	38/2020
14	A.S	52/2019
15	A.S.	59/2019

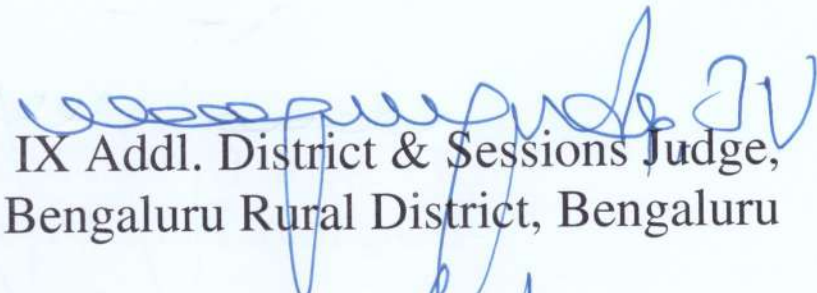

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.


8/9/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 08-09-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	A.S.	2/2013
2	M.A.	79/2017
3	P & SC	22/2020
4	Crl.Misc.	1072/2020
5	SC	216/2018
6	Crl.R.P.	14/2020
7	Crl.R.P.	15/2020
8	Crl.A.	26/2019
9	Crl.A.	85/2018
10	Crl.A.	133/2018
11	Crl.A.	10/2019
12	Crl.A.	12/2019
13	Crl.A.	68/2019
14	Crl.Misc.	1038/2020
15	SC	118/2018


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru


7/9/2020